

Annexure-III

Name of the corporate debtor: TRILOK SECURITY SYSTEMS INDIA PRIVATE LIMITED; Date of commencement of CIRP: January 18, 2022; List of Creditors as on: May 07, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	State Bank of India	31-01-2022	₹ 11,64,12,443.00	11,55,85,344.00	Secured Financial Claim	11,55,85,344.00	-	No	100	-	-	8,27,099.00	-	The amount of claim has been provisionally admitted on the basis of latest available audited financial statement of corporate debtor. Further information is sought from corporate debtor as well as claimant for final verification.